

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11.4.2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/192/IB/2018  
NAME OF THE PETITIONER(S) : ARJUN CHEMICALS PVT LTD  
NAME OF THE RESPONDENT(S) : MSP PAPER MILL PVT LTD  
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. ~~S.R. RASAGOPAL~~ } - Counsel for  
SUYESH PACANDE } - Petitioner  
Suyesh

ORDER

Matter is called. Counsel for the Petitioner present. There is no representation on behalf of the Respondent. The Respondent is proceeded *ex parte*. Counsel for the Petitioner is directed to make final submissions on next date of hearing. Put up on 11.04.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)